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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 135/Jodhpur/2011

Date of decision: 06.07.2012

CORAM :

HON'BLE MR. B.K.SINHA, ADMINISTRATIVE MEMBER

R.G.Arora S/o Shri S.B. Arora, aged 50 years, U.D.C. in the office of All India Radio, Jodhpur, Resident of Kabutron-Ka-Chowk, Jodhpur.

.....Applicant

[By Mr. Vijay Mehta, Advocate]

Versus

1. Union of India through Secretary, Ministry of Information and Broadcasting, New Delhi.
2. Bhartiya Prasaran Nigam, Akashwani Bhawan, Parliament Street, New Delhi – 110 001, through its Director General.
3. Station Engineer, Akashwani, M.I. Road, Jaipur.
4. Assistant Station Engineer, All India Radio, Jodhpur.

....Respondents

[By Mr. Kuldeep Mathur, Advocate]

ORDER (ORAL)

Heard the learned Advocates for both the parties.

2. The case of the applicant is that he had earlier submitted a representation for transfer on medical grounds. The applicant is a heart patient and has under-gone Stent Operation earlier and is under continued treatment at Jodhpur. The applicant also submits that his medical leaves have been certified by the competent authority and he may require attention under CCU which is not available at Barmer Hospital. The applicant has also drawn attention to the fact that he has been transferred earlier to Barmer which had been cancelled on the ground of his being a heart-patient. Admittedly, Barmer is a listed difficult station. Considering these facts and the extreme humanitarian condition of the applicant the applicant

is directed to file a fresh representation within one week which will be considered by the respondents as per the existing rules within two months thereafter. It is however, hoped that the respondents will take a view on medical requirements and health related problems of the applicant as expeditiously as possible. With this direction, the O.A. is disposed of and the order of stay will continue in force till the representation is finally decided.

3. The O.A. stands disposed of. There is no orders as to cost.

[B.K.Sinha]
Administrative Member

jrm

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13/12/12

RIC
resign
12/12/12